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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 1021/2016 and CM APPLs.4449/2016, 4263/2017

(80) LAKSH VIR SINGH YADAVPetitioner

versus

UNION OF INDIA & ORSRespondents

+ W.P.(C) 11553/2021 and CM APPL.35651/2021

(81) ATUL DIKSHITPetitioner

versus

UNION OF INDIA & ORS.Respondents

+ W.P.(C) 14360/2021 and CM APPLs.45255/2021, 2897/2022,
59113/2023

(82) ANTRIKSH JOHRIPetitioner

versus

UNION OF INDIA & ANR.Respondents

+ W.P.(C) 3918/2021 and CM APPL.19941/2021

(83) JORAWER SINGH MUNDY @ JORAWAR SINGH MUNDY

.....Petitioner

versus

UNION OF INDIA & ORS.Respondents

+ W.P.(C) 6790/2021 and CM APPL.21682/2024

(84) ASHUTOSH KAUSHIKPetitioner

versus

UNION OF INDIA & ORS.Respondents

+ W.P.(C) 8209/2021

(85) SHEKHAR SINGH JADAUNPetitioner

versus

UNION OF INDIA & ORS.Respondents

+ W.P.(C) 11372/2022 and CM APPL.33466/2022

(86) MR. SATINDER SINGH BHASINPetitioner

versus

UNION OF INDIA & ORS.Respondents



Ms. Radhika Bishwajit Dubey, Ms. Gurleen Kaur Waraich and Mr. Kritarth Upadhyay, Advs. for UOI in W.P.(C) 6047/2024.
Mr. Rahul Kumar, Mr. Krishnesh Bapat, Mr. Debmalya Ganguli and Ms. Alisha Ray, Advs for petitioner in W.P.(C) 1567/2025.
Ms. Nidhi Raman, CGSC, Mr. Arnav Mittal, Mr. Debashish Mishra, Advs. for UOI.
Mr. Tarveen Singh Nanda, GP, UOI.
Mr. Kanishk Kumar, Ms. Deepika Pokharia and Mr. Priyansh Kohli, Advs. for R-5.
Mr. Sanjay Kumar, Mr. Abhishek Kumar Singh, Mr. Sourabh Kumar, Ms. Rose Maria Sebi and Mr. Saksham Chaturvedi, Advs. for R-6.
Mr. Ankit Parhar, Mr. Abhishek Kumar, Mr. Shrikara Chakravarty and Ms. Shreya Gupta, Advs. for R-7.
Mr. Akhil Saxena, Ms. Pragya Jain and Ms. Palak Batra, Advs. for R-13.
Mr. Abhimanyu Chopra, Ms. Anshika Misra, Mr. Akhilesh M. and Mr. Kushagra Jain, Advs. for R-16.
Mr. Nirmal Mishra and Ms. Naisargika, Advs. for R-22 (through v/c)
Mr. Samiron Borkataky, Mr. Ikshvaaku Marwah and Ms Madhupreeta Nayak, Advs. for R-24, 26.
Ms. Aditi Mohan, Adv. for petitioner in W.P.(C) 1021/2016.
Mr. Bhagwan Swarup Shukla, CGSC and Mr. Satyam Singh, Adv. for UOI.
Mr. Deepak Tanwar, GP, Mr. Rajdev Kumar and Mr. Amogh Samarth, Advs. for R-1.
Ms. Mamta R. Jha, Mr. Rohan Ahuja, Ms. Shruttima Ehersa, Ms. Amishi Sodani, Mr. Rahul Choudhary, Ms. Diya Vishwanath, Ms. Aishwarya Debadarshini, Ms. Devangini Rai and Ms. Himani Sachdeva, Advs. for R-2 for respondent in W.P.(C) 11553/2021, W.P.(C) 14360/2021, W.P.(C) 3918/2021 , W.P.(C) 11372/2022, W.P.(C) 12567/2022, W.P.(C) 1671/2022, W.P.(C) 8658/2022, W.P.(C) 8557/2021, W.P.(C) 12620/2021, W.P.(C) 2134/2023, W.P.(C) 4094/2023, W.P.(C) 5400/2023, W.P.(C) 13461/2023, W.P.(C) 13192/2024.
Mr. Farman Ali and Mr. Shivam Sachdeva, Advs in W.P.(C) 11553/2021.
Ms. Shiva Lakshmi, CGSC, Mr. Govind Sharma, Mr. Madhav Bajaj and Ms. Katyayani, Advs. for UOI in W.P.(C) 11372/2022.
Mr. Akhil Saxena, Ms. Pragya Jain and Ms. Palak Batra, Advs. for R-13.
Mr. Shahrukh Ejaz, Adv. for R-5.
Mr. Furkan Ahmed, Mr. Konain I. H., Ms. Nisha Sharma and Mr.



Shakeel, Advs. for petitioner in W.P.(C) 8209/2021.

Ms. Nidhi Raman, CGSC and Mr. Arnav Mittal, Adv. for UOI in W.P.(C) 11372/2022.

Mr. Sanjay Kumar, Mr. Abhishek Kumar Singh, Mr. Saurabh Kumar, Ms. Rose Maria Sebi and Mr. Saksham Chaturvedi, Advs. for Yahoo in W.P.(C) 11372/2022.

Mr. Sanjay Vashishta, SC, Mr. Siddharth Goswami and Mr. Siddharth Karanwat, Advs. (through v/c) for petitioner in W.P.(C) 12567/2022.

Ms. Arunima Dwivedi, CGSC, Ms. Pinky Pawar, Mr. Sainyam Bhardwaj and Ms. Aarti Gupta, Advs. for UOI in W.P.(C) 12567/2022.

Dr. Amit George and Mr. Dushyant Kishan Kaul, Advs. for petitioner in W.P.(C) 1671/2022.

Mr. Pankaj Mehta, Ms. Shweta Soni, Ms. Akanksha Singh and Ms. Simran Mehta, Advs. for petitioner in W.P.(C) 8658/2022.

Mr. Ruchir Mishra, Mr. Sanjiv Kr. Saxena, Mr. Mukesh Kr. Tiwari, Ms. Poonam Shukla and Ms. Reba Jena Mishra, Advs. for UOI in item no. W.P.(C) 8658/2022, W.P.(C) 9824/2023 Mr. Vaibhav G., Sr. Panel Counsel, Ms. Archana Surve, GP, Ms. Shefali Munde and Ms. Malvika, Advs. W.P.(C) 8658/2022.

Mr. Aman Vachher, Ms. Abhiti Vachher and Mr. Akshat Vachher, Advs. for petitioner in W.P.(C) 8557/2021.

Mr. Rohan Rai and Ms. Amisha Ray, Advs. for petitioner in W.P.(C) 12620/2021.

Mr. Manish Mohan, CGSC, Mr. Jatin Teotia, Ms. Aishani Mohan and Mr. Varenym, Advs. for UOI.

Mr. Ankit Parhar, Mr. Abhishek Kumar, Mr. Shrikara Chakravarty and Ms. Shreya Gupta, Advs. for R-4.

Mr. Ajay Bhargava, Mr. Abhisar Biaragi and Mr. Milind Jain, Advs. for R-5.

Mr. Rohit Anil Rathi, Mr. Yashas RK, Ms. Niharika Singh, Advs. for petitioner in W.P.(C) 2134/2023.

Mr. Sanjeev Sehgal, Ms. Sunita Choubey, Ms. Pratharna an Mr. Vivek Arora, Advs. for petitioner in W.P.(C) 2353/2023.

Mr. Piyush Beriwal, Mr. Vedansh Anand, Mr. Nikhil Kumar Chaubey and Ms. Jyotsna Vyas, Advs. for R-1. Mr. Vedansh Anand, GP, UOI in W.P.(C) 2353/2023.

Ms. Radhika Bishwajit Dubey, Ms. Gurleen Kaur Waraich and Mr. Kritarth Upadhyay, Advs. for UOI in W.P.(C) 5400/2023.



Ms. Smriti Sinha, Mr. Satyam Thareja and Mr. Shikhar Yadav, Advs for petitioner in W.P.(C) 9824/2023.
Mr. Rakesh Kumar, CGSC and Mr. Sunil, Adv., UOI.
Mr. Trideep Pais, Sr. Adv., Ms. Neha Rathi, Ms. Kajal Giri and Ms. Saloni Ambastha, Advs. for petitioner in W.P.(C) 13192/2024.
Mr. Saurabh Seth, SC, Ms. Neelampreet Kaur and Mr. Abhiroop Rathore, Advs. for R-2 In W.P.(C) 2887/2025.
Mr. Kapil Sankhla, Adv. (through v/c) in W.P.(C) 3687/2024 for petitioner.
Mr. Ankit Sahni and Mr. Chirag Ahluwalia, Advs. for petitioner in W.P.(C) 12179/2024.
Mr. Mukul Singh, CGSC, Ms. Ira Singh and Mr. Aryan Dhaka, Advs. for UOI in W.P.(C) 12179/2024.
Ms. Tusharika Mattoo and Ms. Shivani Sehrawat, Advs. for petitioner in W.P (C) 11553/2021.
Mr. Kaushal Kapoor, Adv. for R14 in W.P.(C) 16476/2023
Mr. R. Venkat Prabhat, SPC and Ms. Kamna Behrani, Advocates for UoI in W.P.(C) 2887/2025.
Mr. Himanshu Pathak, SPC and Mr. Amit Singh, Adv. for R1 in W.P.(C) 9824/2023.
Mr. Ajjit Warriar, Mr. Anand and Mr. Prateek for R7 in item no. W.P.(C) 11372/2022.
Mr. Rakesh Taneja, Adv. for petitioner in W.P.(C) 6695/2024
Mr. Prashant Katara and Ms. Sakshi Jain, Adv. for petitioner in W.P.(C) 5608/2023
Mr. Vaibhav Gaggar, SPC alongwith Ms. Archana and Ms. Shefali, Advocates for UoI in W.P.(C) 8658/2022.
Mr. Parmeet Singh and Mr. Sarthak, Adv. for petitioner in W.P.(C) 7763/2024.
Ms. Shalini Sinha, Adv. for petitioner in W.P.(CRL) 1861/2022.
Mr. Ashish Verma and Mr. Saksham Thareja, Advs. for R4 in W.P.(C) 2887/2025.
Mr. Jagdish Chandra, CGSC alongwith Mr. Prashant Gautam and Mr. Shubham Kumar Mishra, Advs. for UoI.
Ms. Aditi Mohan, Ms. Divya Gyan, Advs. for R-5
Mr. Divyansh Tiwari, Adv. for R-13
Mr. Rakesh Tanjea, Adv.
Mr. Aditya Agarwal, Adv.



Mr. Samiron Bokaatky, Mr. Ikshvaaku Maarwah, Ms. Madhupreeta
Nayak, Advs. for R-26 (through v/c)
Mr. Amit Bajaj and Mr. Puneet Bajaj, Advs. for R-10 and for R-10, 11 and
14
Ms. Zeba Khair and Ms. Sitwat Nabi, Advs. for petitioner
Mr. Akhil Sibal, Sr. Adv. alongwith Mr. Rahul Kumar and Mr. Krishnesh
Bapat, Advocates W.P.(C) 6047/2024.
Mr. Deepak Tanwar, GP, Mr. Rajdev Kumar and Mr. Amogh Samarth,
Advs. for R-1.
Mr. Bhagvan Swaroop Shukla, CGSC and Mr. Vinay Kumar Shukla, Adv.
for UOI in W.P.(C) 6047/2024.

CORAM:
HON'BLE MR. JUSTICE SACHIN DATTA
ORDER
03.09.2025

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List on 06.10.2025 at the '*top of the board*'.

SEPTEMBER 3, 2025/uk

SACHIN DATTA, J